

National Company Law Tribunal

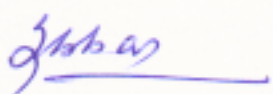

Allahabad Bench

CP NO. 18/ND/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: MACI Organics Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act of 1956

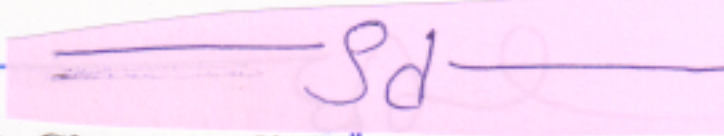
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	Pet	
2.	K. Shanmugam	Adv	Resp	

CP NO.18/ND/2010

Parties are represented by their respective counsel. The case is fixed for final arguments, meanwhile parties are also liberty to file written submission. No further opportunity will be granted as the present case is quite old.

The matter be listed on 22nd August, 2017.

Dated:03.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash